

Annexure - 3

Raghuvanshi Cotton Ginning and Ppressing Private Limited; Liquidation commenced on 08.04.2025;
Secured financial creditors (other than financial creditors belonging to any class of creditors)
Raghuvanshi Cotton Ginning and Ppressing Private Limited - in Liquidation (As on 07.06.2025)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	State Bank Of India	09.05.2025	₹ 1,73,72,45,512.75	₹ 1,60,51,00,562.29	Secured loan		No	Ref Note #2	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 13,21,44,950.46	as per 1st Proviso of Regulation 31A of Liquidation process regulation, 2016 Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee;	
1	Total		₹ 1,73,72,45,512.75	₹ 1,60,51,00,562.29			₹ 0.00	₹ 0.00		₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 13,21,44,950.46	-

Note :

1. The claims were admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. Security interest on:

Primary Security :-

a) Working capital: Hypothecation over entire current assets (present and future) of the Company.

b) Term Loan: Hypothecation over entire Plant & Machinery of the Company

Collateral Security :-

i) E M of factory land and building admeasuring 37940 sq. mtrs. Situated at Revenue Survey No. 34/P/1-2-3, Rajkot-Jamnagar Highway, Village-Paddhari, Dist: Rajkot. Standing in the name of company

ii) E.M of Residential building (land measuring 304.77 sq. mtrs.) [Sited at Revenue Survey No.429 436 & 456/p Plot No. 24-A, "Dwarakesh" Panchwati Society Main Road, Rakot standing in the name of Mrs. Pritiben Dineshkumar Selani.

iii) E.M of residence No. 202 Shree Mahalaxmi Commercial Complex, 2 Floor Opp. Sánt Mary Church, Kalawad road, Rajkot standing in the name of Mr. Dinesh Kumar Selani